Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

Pursuant to order dated 23.12.2021 passed by Hon'ble High Court of Delhi in W.P. (C) No.10985/2021 and in compliance of order dated 29.03.2019 passed by the Hon'ble High Court of Delhi in W.P.(c) 8106/2010 titled as "P.K. Dash Advocate and others Versus Bar Council of Delhi and others" the "Election Committee" for election of Shahdara Bar Association (Regd.) for the year 2022-2023 is hereby constituted, as under:

1. Sh. Reetesh Singh, ASJ-02/NDPS, East District	Chairman
2. Sh. S.R. Raghav, Advocate (Enrollment No.D-94-A/1986, Mob. No.9810468039)	Member/Nominee of Shahdara Bar Association
3. Sh. Sunil Kumar Singh, Advocate (Enrollment No.D-1341/2000, Mob. No.9810500507)	Member/Nominee of Shahdara Bar Association

DEEPAK JAGOTRA Digitally signed by DEEPAK JAGOTRA Date: 2022.01.11 18:24:03 +0530

(Deepak Jagotra)
Principal District & Sessions Judge: East District/
Incharge Judge, Karkardooma Courts, Delhi.

No. 239-253 /Pr. D&SJ(East)/KKD/Delhi Dated 11/1/22

Copy forwarded for information/necessary action :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Pr. District Judge & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Pr. District Judge & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
4. The Pr. District Judge & Sessions Judge (North-East), Karkardooma Courts, Delhi.
5. The Pr. District Judge & Sessions Judge, South, South East, South West,North, North West, West District, Patiala House Courts, Rouse Avenue Courts, Delhi.
6. Sh. Reetesh Singh, ASJ-02/NDPS (East), Karkardooma Courts, Delhi.
7. Sh. S.R. Raghav, Advocate, Karkardooma Courts, Delhi.
8. Sh. Sunil Kumar Singh, Advocate, Karkardooma Courts, Delhi.
9. The President, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
10. The Hony. Secretary, Shahdara Bar Association (Regd.), Karkardooma Courts, Delhi.
11. All the PIO, South, South East, South West, North, North West, West District, Patiala House Courts, Rouse Avenue Courts, Delhi.
12. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
13. For uploading on LAYERS.
14. All Notice Boards, Karkardooma Courts Complex, Delhi.
15. Concerned File.

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Principal District & Sessions Judge: East District/
Incharge Judge, Karkardooma Courts, Delhi.